

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.110
C.P.(IB)/50(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Suwarna Buildcon Pvt Ltd
V/s
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rashesh Sanjawala, Sr. Advocate a/w.
: Mr. Jaimin Dave, Advocate &
: Ms. Hirva Dave, Advocate
For the Respondent : Mr. Ravi Pahwa, Advocate

ORDER

At the joint request of the Counsels for both sides, the matter stands adjourned to 21.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)